

(c) A total amount of Rs. 2,69,08,707 was spent by the Central Government for organising the three sammelans, the details of which are as under:

New Delhi	:	Rs.	2,28,98,707
Calcutta	:	Rs.	20,00,000
Bangalore	:	Rs.	20,10,000

The details of expenditure incurred by the Government of West Bengal and Karnataka are not available.

(d) The major recommendations of the Sammelans include the following:

- (1) Uniform legal provisions for Panchayati Raj Institutions throughout the country;
- (2) Regular elections to Panchayati Raj Institutions;
- (3) Adequate reservation for Scheduled Castes, Scheduled Tribes and Women in Panchayati Raj Institutions.

A Constitution Amendment Bill for revitalisation of Panchayati Raj Institutions, based mainly on the above recommendations and findings, was introduced in the Lok Sabha in the month of May, 1989.

[English]

#### **Widening of National Highway No. 17**

4627. PROF. GOPALRAO MAYEKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for widening and improvement of Colvale-Malpe

and Patradevi-Akeri Sections of National Highway No. 17 in view of increased vehicular traffic on this route; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) and (b). Yes, Sir. The widening of NH 17 from Colvale to Malpe has been sanctioned including the Colvale Bridge. The reach from Malpe to Patradevi is already two-lane. Out of 18 Km length from Patradevi to Akeri, 13.5 Km have already an intermediate width carriageway (5.5 m wide), while the balance 4.5 Km are still single-lane (3.75 m carriageway). Double-laning of the stretch from Patradevi to Akeri will depend on availability of resources in VIII Plan and overall priorities.

#### **Funds for Soil Conservation Projects**

4628. SHRI BASAVAPUNNAIAH SINGAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the allocation of funds made for soil conservation projects during 1989-90 and 1990-91, State-wise, and the districts where such projects are to be undertaken;

(b) whether any proposals have been received from the State Governments in this regard; and

(c) if so, the details thereof, State-wise and action taken thereon?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Major programmes of soil and water conservation are undertaken as integral part of State Plan. Central Government have also been assisting the State Governments in implementation of various soil and water conservation programmes. Important on-going soil and water conserva-

tion programmes under Central Soil and Water Conservation Sector are—(i) Centrally Sponsored Scheme of Soil Conservation in the Catchments of River Valley Projects, (ii) Centrally Sponsored Scheme of Soil Conservation of Integrated Watershed Management in the Catchments of Flood Prone Rivers, (iii) Reclamation of Ravinous Areas under Central Assistance to State Plan and (iv) Control of Shifting Cultivation under Central Assistance to State Plan. These programmes are taken up on Water-

shed basis by the State Governments.

(b) Proposals are received from State Governments based on the allocation of physical programmes and funds from Central Government.

(c) The State-wise details of funds provided during 1989-90 and allocation of funds for 1990-91 under Central Soil and Water Conservation Sector are given in the attached statement.

### STATEMENT

#### *Statewise Details of Funds Provided During 1989-90 and Allocation of Funds for 1990-91*

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Funds Provided during 1989-90</i>	<i>Funds allocated for 1990-91</i>
1	2	3	4
1.	Andhra Pradesh	254.57	250.00
2.	Arunachal Pradesh	106.50	200.00
3.	Assam	177.00	195.00
4.	Bihar	360.00	470.00
5.	Delhi	5.00	10.00
6.	Gujarat	172.43	230.00
7.	Haryana	70.00	95.00
8.	Himachal Pradesh	352.00	469.00
9.	Jammu & Kashmir	35.00	45.00
10.	Karnataka	190.00	250.00
11.	Kerala	94.00	125.00
12.	Madhya Pradesh	865.00	1010.00
13.	Maharashtra	65.00	85.00

1	2	3	4
14.	Manipur	180.00	200.00
15.	Meghalaya	150.00	180.00
16.	Mizoram	250.00	50.00
17.	Nagaland	243.00	350.00
18.	Orissa	376.00	470.00
19.	Rajasthan	997.00	1240.00
20.	Sikkim	70.00	95.00
21.	Tamil Nadu	169.00	225.00
22.	Uttar Pradesh	1055.00	1295.00
23.	West Bengal	190.00	250.00
24.	Tripura	180.00	215.00
Total		6607.00	8004.00

[*Translation*]

**Telephone Connections to Members of Municipalities in Bareilly**

4629. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the members of Municipalities are provided telephone connections on priority basis; and

(b) if so, the number of members of Bareilly Municipality, Uttar Pradesh to whom telephone connections have been given on priority basis?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) Yes, Sir.

(b) Seven Members of Municipal Corporation, Bareilly have applied for telephone connection on priority basis. These connections will be provided shortly.

**Opening of Telegraph Offices and Post Offices in Maharashtra**

4630. SHRI HARI SHANKAR MAHALE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telegraph offices and post offices proposed to be opened in Maharashtra during the current year;

(b) the number of telegraph offices and post offices out of them to be opened in Nasik district;

(c) the policy of the Government in this regard;